

OR.

Misc. withdrawl app.
no. 1963/94 moved by
D.P. Tripathi, Applicant
in person on 13.8.94
Submitted before
Hon'ble court on 16.8.94
for orders.

12-8-94.

(8)

16.8.94

Hon'ble Mr. S. Das Gupta, A.M.

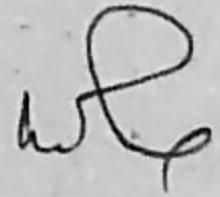
Hon'ble Mr. T.L. Verma, J.M.

None for the applicant. Shri P. Mathur appears as proxy counsel for Shri N.B. Singh, counsel for the respondents.

The Misc. Application No. 1963/94 has been filed by the applicant praying for withdrawal of the petition on the ground that the reliefs prayed for ^{have} already been granted to him. The prayer is granted and the Misc. Application No. 1963/94 is allowed. The Original Application is dismissed as not pressed.



J.M.



A.M.

/jw/